

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2024 AT 12:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/42/9/AMR/2021		9 of IBC	Thriveni Earthmovers Private Limited (OC) Vs. Navayuga Engineering Company Limited (CD)
	IA(IBC)/112/2023	Rule 11 of NCLT Rules	Thriveni Earthmovers Private Limited (OC) Vs. Navayuga Engineering Company Limited (CD)
	IA(IBC)/134/2022	Rule 11 of NCLT Rules	Thriveni Earthmovers Private Limited (OC) Vs. Navayuga Engineering Company Limited (CD)
	IA(IBC)/282/2022	U/s. 60(5) of IBC R/w. Rule 11 of NCLT Rules	Thriveni Earthmovers Private Limited (OC) Vs. Navayuga Engineering Company Limited (CD)

**ORDER**

Mr. P. H. Arvind Pandian, Proxy counsel for the OC and Mr. Vimal Vasi Reddy, Ld. Counsel for the CD Present. Pleadings are completed. For hearing, list the matter on 06.03.2024.

List all other IAs along with main CP on 06.03.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**